

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi - 110 001
Tele:23353503 Fax :23753923/ 23753920
Website : www.cercind.gov.in

No.2/2(3)/2010 -Estt. /CERC

Dated 29th June. 2011

VACANCY CIRCULAR

Central Electricity Regulatory Commission (CERC), a statutory body constituted under an Act of Parliament, invites applications for the post of Chief (Finance) to be filled up by deputation on foreign Service terms including short-term contract basis from the employees of Central / State Governments, Public Sector Undertakings, Autonomous Bodies, Universities, Recognized Research Institutions etc. The details of the post like scale of pay, required qualifications /qualifying service and experience etc. are given below:-

Name of the post	Pay Scale/ Pay Band with Grade Pay	No. of Post	Minimum Educational Qualifica tions	Qualifying Service/ Nature Experience
Chief (Finance)	Rs.18400- 500-22,400 (Pre-revised) Revised to PB-4 Rs.37400 - 67000 plus Grade Pay of Rs.10,000/- per month.	01	MBA in Finance or Certified Chartered Accountant or Certified Cost Accountant preferably with Engineering Degree	Officers :- i) Holding analogous posts on regular basis; or ii) With 2 years regular service in the scale of Rs.16400-20000(pre-revised)(Revised scale PB-4.Rs.37400-67000 + GP Rs.8900) or equivalent; or iii) With 3 years regular service in the scale of Rs.14300-18300(Pre-revised) Revised scale PB-4.Rs.37400-67000 + GP Rs.8700) or equivalent. Nature Experience :- Tariff formulation or cost analysis or financial management.

Continued at page.2/-

2. The general terms & conditions are as under:-

i)	Apart from basic pay and grade pay, the post carries dearness allowance, HRA, Transport Allowance etc, as per the rates applicable to Central Govt. employees from time to time.
ii)	Fixation of pay/deputation (duty) allowance shall be governed by instructions issued by Deptt. of Personnel & Training from time to time.
iii)	Unless extended further, the facility of allotment /retention of Government Accommodation is permitted up to 11-10-2011. However, as per CERC (Leased Accommodation) Regulations, 2007, Leased accommodation for lease rental up to 60% of Basic pay and Grade pay can be permissible.
iv)	In accordance with the CERC Staff Regulation "Short term contract" means the method of recruitment of officers belonging to non-government organizations e.g. universities, recognized research institutions, public sector undertakings etc. on deputation on foreign service terms to CERC for a limited period.
v)	The above mentioned post is exempt from the principle of immediate absorption.
vi)	Medical re-imburement through Authorized Medical Attendants is admissible as per the CERC (Indoor/Outdoor Medical facilities) Regulations, 2005. This is in lieu of the CGHS benefits which are not admissible to CERC employees.
vii)	The normal period of deputation is five years.
viii)	Person appointed to CERC shall be governed by the terms and conditions of DOP&T. O.M. No.6/8/2009-Estt (Pay-II) dated 17th June, 2010 read with CERC (Recruitment, Control and service conditions of staff) Regulations, 2007 as amended from time to time.
ix)	Relaxation in essential qualifications / experience can be considered by the Competent Authority in deserving cases.
x)	Copy of all the regulations mentioned above are available in the CERC's website.
xi)	Mere fulfilling eligibility criteria shall not bestow any right to be called for interaction. Only short listed candidates shall be called for an interaction.

3. The application in prescribed format given in Annexure-I duly completed and signed may be forwarded to Assistant Secretary (P&A), Central Electricity Regulatory Commission(CERC), 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi - 110 001 by **29th July, 2011**. The applications must be routed through proper channel and applications in prescribed format shall only be accepted. The sponsoring authorities are requested to forward the applications of eligible & interested candidates whose services can be spared in the event of their selection. While forwarding applications, attested copies of latest five years Annual Confidential Reports / Annual Performance Appraisal Reports and updated Vigilance clearance certificate of the candidates concerned may be enclosed.

Sd/-
(Ramanuj Dey)
Assistant Secretary (P&A)

Encl: - Annexure I

To

1. All Ministries /Department of the Govt. of India
(as per standard distribution list)
2. All the State Governments/State Electricity Regulatory Commission/ State Utilities /PSUs/Autonomous Bodies/ Universities /Recognized Research Institutions etc.

BIO - DATA PRO FORMA

POST APPLIED FOR						
1.	a)	Name				
	b)	Present Designation				
	c)	Office Address				
	d)	Residential address				
	e)	Tele Ph. No:				
	f)	Mobile No:				
2	Date of Birth (in Christian era)					
3	Date of retirement under Central/State Government rules					
4	Educational qualifications					
5	Whether Educational and other qualifications required for the post are satisfied (<i>If any qualification been treated as equivalent to the one prescribed in the rules, state the authority for the same</i>)					
Qualifications/Experience required			Qualifications/Experience possessed by the officer			
Essential	1.					
	2.					
	3.					
Desired	1.					
	2.					
	3.					
6	Please state clearly whether in the light of entries made by you above, you meet the requirements of the post					
7	Details of employment, in chronological order. (<i>Enclose a separate sheet, duly authenticated by your signature, if the space below is insufficient</i>)					
Office/Instt./Orgn.	Post held	From	To	Scale of pay and basic pay(Pay in Pay Band with Grade Pay	Nature of duties	

					(Use separate sheet if necessary)
8	Nature of present employment, i.e. ad hoc or temporary or permanent or on deputation basis.				
9	In case the present employment is held on deputation/contract basis, please state (a) The date of initial appointment (b) Period of appointment on deputation/contract (c) Name of the parent office/organization which you belong				
10	Additional details about present employment :- Please state whether working under (a) Central Government (b) State Government (c) Autonomous organizations (d) Government undertakings (e) Universities				
11	Are you in Revised scale of pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale				
12	Total emoluments per month now drawn a) Basic Pay b) Grade Pay c) DA @ % d) HRA e) TA f) Any other allowances				
13.	Additional information, if any, which you would like to mention in support of your suitability for the post. (<i>Enclose a separate sheet, if the space is insufficient</i>)				
14.	Whether belongs to SC/ST				
15.	Remarks(if any)				

Signature of the candidate

Date:

Certificate by the employer

- a) The date of birth, qualifications, experience and other details furnished by Shri / Smt _____ indicated at Sl. No. 1 to 15 in bio-data proforma have been verified and found as per service records of the officer.
- b) The integrity of Sri / Smt. _____ is beyond doubt.
- c) No vigilance or disciplinary case is either pending or contemplated against the officer concerned.
- d) CERC will be informed at the earliest, if any vigilance or disciplinary proceeding is initiated or contemplated against the officer after his/her application is forwarded.
- e) Up-to date ACR/APAR dossier of the concerned officer for the past five years is enclosed herewith, or will be forwarded within the due date.

(Signature of the employer)

(To be signed by an officer not below the rank of Under Secretary to the Govt. of India verifying the facts and figures contained in the bio-data of the candidate)